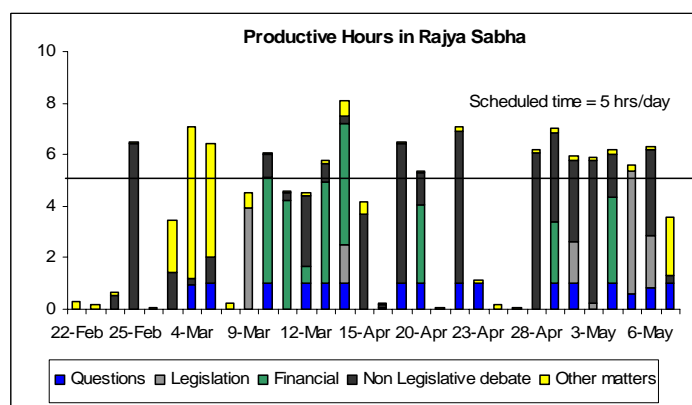
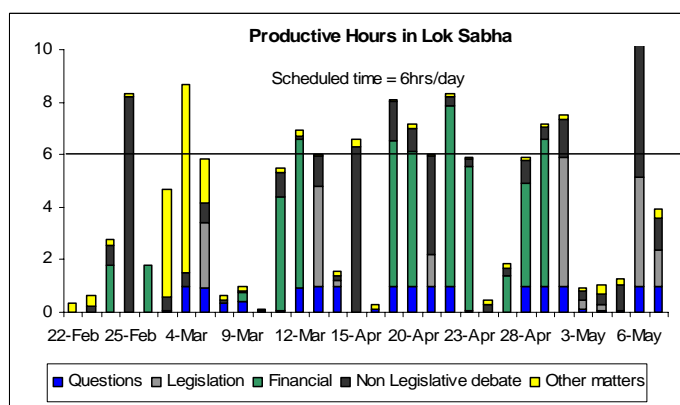


Plan vs. Performance

Budget Session – February 22 to May 07, 2010

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Budget Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	35	32
No. of Sittings (Rajya Sabha)	35	32
No. of Bills for passing		
- Finance and Appropriation Bills	1	9
- Other Bills	27	6
No. of Bills for introduction		
- Finance and Appropriation Bills	1	9
- Other Bills	64	28
No. of Bills for withdrawal	0	1



The Lok Sabha and Rajya Sabha adjourned *sine die* on May 7. Both houses sat late on several days to discuss the Railway and General Budgets. Rajya Sabha also discussed the working of various ministries. Issues related to inflation, naxalism and census were also discussed besides other legislation. Lok Sabha worked for 66% of the scheduled hours and Rajya Sabha for 74%. Several hours were lost due to interruptions on the issues of IPL, phone tapping, 2G spectrum allocation, naxalism and inflation.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The National Green Tribunal Bill, 2009	Passed on 30 Apr 2010	Passed on 5 May 2010
The Employees State Insurance (Amendment) Bill, 2009	Passed on 3 May 2010	Passed on 6 May 2010
The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	Passed on 4 May 2010	

Kusum Malik
kusum@prsindia.org

May 07, 2010

Short Title	Lok Sabha	Rajya Sabha
The Land Ports Authority of India Bill, 2009	Passed on 6 May 2010	
The Seeds Bill, 2004		
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005		
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005		
The Representation of People (Amendment) Bill, 2006		
The Foreign Contribution (Regulation) Bill, 2006		
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (<i>Women's Reservation Bill</i>)		Passed on 09 Mar 2010
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008		
The Pesticide Management Bill, 2008		
The Plantations Labour (Amendment) Bill, 2008	Passed on 6 May 2010	Passed on 30 Apr 2010
The Railway Property (Unlawful Possession) Amendment Bill, 2008		
The National Commission for Heritage Sites Bill, 2009		
The Industrial Disputes (Amendment) Bill, 2009		

Government Bills listed for Consideration and Passing if Standing Committee Report is presented

Short Title	Lok Sabha	Rajya Sabha
The Life Insurance Corporation (Amendment) Bill, 2009	Report presented; Bill not passed	
The Companies Bill, 2009	Report not presented	
The Indian Trusts (Amendment) Bill, 2009	Report presented; Bill not passed	
The Securities and Exchange Board of India (Amendment) Bill, 2009	Report presented; Bill not passed	
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T)	Report not presented	
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Amendment of article 243D)	Report not presented	
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Insertion of new article 43B and new part IXB)	Report not presented	
The Coinage Bill, 2009	Report not presented	
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	Report not presented	
The Insurance Laws (Amendment) Bill, 2008		Report not presented

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank row indicate that the Bill was not passed.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Bill, 2010	Passed on 15 Mar 2010	Passed on 16 Mar 2010
The Finance Bill, 2010	Passed on 29 Apr 2010	Passed on 4 May 2010

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Civil Liability for Nuclear Damage Bill, 2010	Introduced on 7 May 2010	
The Biotechnology Regulatory Authority of India Bill, 2010		
The Chemical Weapons Convention (Amendment) Bill, 2010		Introduced on 16 Apr 2010
The Airports Economic Regulatory Authority (Amendment) Bill, 2010		
The Anti Hijacking (Amendment) Bill, 2010		
The Chartered Accountants (Amendment) Bill, 2010		Introduced on 29 Apr 2010
The Cost and Works Accountants (Amendment) Bill, 2010		Introduced on 29 Apr 2010
The Company Secretaries (Amendment) Bill, 2010		Introduced on 29 Apr 2010
The Wildlife (Protection) Amendment Bill, 2010		
The Banking Regulation (Amendment) Bill, 2010		
The State Bank of India (Amendment) Bill, 2010	Introduced on 08 Mar 2010	
The Pension Fund Regulatory and Development Authority Bill, 2010		
The Jawahar Lal Institute of Post Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010		
The Clinical Establishment (Registration and Regulation) Bill, 2010	Passed on 3 May 2010	
The Orissa (Alteration of Name) Bill, 2010	Introduced on 15 Mar 2010	
The Census (Amendment) Bill, 2010		
The Constitution (Amendment) Bill, 2010	Introduced on 15 Mar 2010	
The Code of Criminal Procedure (Amendment) Bill, 2010	Introduced on 15 Mar 2010	
The Armed Forces (Special Powers) Amendment Bill, 2010		
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and Universities Bill, 2010	Introduced on 3 May 2010	
The Educational Tribunals Bill, 2010	Introduced on 3 May 2010	
The Central Educational Institutions (Reservation in Admission) (Amendment) Bill, 2010		
The Foreign Educational Institutions (Regulation of Entry and Operation) Bill, 2010	Introduced on 3 May 2010	
The National Accreditation Regulatory Authority for Higher Institutions Bill, 2010	Introduced on 3 May 2010	
The Institute of Technology (Amendment) Bill, 2010		
The Engineers Bill, 2010		
The National Institutes of Technology (Amendment) Bill, 2010		Introduced on 15 Apr 2010
The Copyright (Amendment) Bill, 2010		Introduced on 19 Apr 2010
The Innovation Universities Bill, 2010		
The Architects (Amendment) Bill, 2010		
The Distance Education Council Bill, 2010		
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010		
The Cinematograph Bill, 2010		

Short Title	Lok Sabha	Rajya Sabha
The Press and Registration of Books and Publications (Amendment) Bill, 2010		
The Factories (Amendment) Bill, 2010		
The Minimum Wages (Amendment) Bill, 2010		
The Mines (Amendment) Bill, 2010		
The Payment of Gratuity (Amendment) Bill, 2010	Passed on 3 May 2010	Passed on 5 May 2010
The Inter-State Migrant Workers (Regulation of Employment and Conditions of Service) Bill, 2010		
The Personal Laws (Amendment) Bill, 2010		Introduced on 22 Apr 2010
The Judicial Standards and Accountability Bill, 2010		
The Emigration Management Bill, 2010		
The Central Vigilance Commission (Amendment) Bill, 2010		
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010		
The Prevention of Corruption (Amendment) Bill, 2010		
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	Introduced on 16 Mar 2010	
The Energy Conservation (Amendment) Bill, 2010	Passed on 4 May 2010	
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010		Introduced on 16 Apr 2010
The National Council for Teacher Education (Amendment) Bill, 2010		Introduced on 16 Apr 2010
The Academy of Scientific and Innovative Research Bill, 2010		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2010		
The National Capital Territory of Delhi Real Estate Management (Promotion and Regulation) Bill, 2010		
The Dam Safety Bill, 2010		
The Rehabilitation and Re-settlement Bill, 2010		
The Land Acquisition (Amendment) Bill, 2010		
The Equal Opportunity Commission Bill, 2010		
The Wakf (Amendment) Bill, 2010	Passed on 7 May 2010	
The National Highways Authority of India (Amendment) Bill, 2010		
The National Road Safety and Traffic Management Bill, 2010	Introduced on 4 May 2010	
The Forward Contracts Regulation (Amendment) Bill, 2010		
The Consumer Protection (Amendment) Bill, 2010		
The Bureau of Indian Standards (Amendment) Bill, 2010		
The Mines and Minerals (Development and Regulation) (Second Amendment) Bill, 2010		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank row indicate that the Bill was not introduced.

Bills not originally listed but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Tamil Nadu Legislative Council Bill, 2010	Passed on 6 May 2010	Passed on 5 May 2010
The Appropriation (No. 3) Bill, 2010	Passed on 28 Apr 2010	Passed on 29 Apr 2010
The Appropriation (No. 2) Bill, 2010	Passed on 27 Apr 2010	Passed on 29 Apr 2010
The Appropriation (Railways) No. 3 Bill, 2010	Passed on 19 Apr 2010	Passed on 20 Apr 2010
The Appropriation Vote on Account Bill, 2010	Passed on 12 Mar 2010	Passed on 16 Mar 2010
The Appropriation Bill, 2010	Passed on 12 Mar 2010	Passed on 16 Mar 2010
The Appropriation (Railways) Vote on Account Bill, 2010	Passed on 09 Mar 2010	Passed on 11 Mar 2010
The Appropriation (Railways) No. 2 Bill, 2010	Passed on 09 Mar 2010	Passed on 11 Mar 2010
The Appropriation (Railways) Bill, 2010	Passed on 09 Mar 2010	Passed on 11 Mar 2010

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not originally listed but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Prevention of Torture Bill, 2010	Passed on 6 May 2010	
The Indian Medicine Central Council (Amendment) Bill, 2010		Introduced on 6 May 2010

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not originally listed but Withdrawn

Short Title	Withdrawn on	Remarks
The Lotteries (Prohibition) Bill, 1999	Withdrawn on 7 May 2010	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.

